

26-6-86

Mon 26.06.1986 Seth AM

Mon 30.06.1986 Seth AM

None for applicant Dr. D. Church
for the month.

L.S. on 27.11.86.

J.M.

L.K.
AM

21.96

Mr. Mr. V.K. Gill. AM

Mr. Mr. D.C. Wason J.M.

None for applicant.

Dr. D. Church for respondents.
Record shows that on the
last occasion i.e. 28.6.86
26.8.86 also nobody had
appeared on behalf of
applicant.

In the circumstances, the RA
is dismissed for default
of the applicant.

J.M.

L.K.

AM

J

missed are
correct
5/11/96

on
copy of this case
posponed & kept in
file
2/10/96